

Increase in communal riots

†2131. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the country has witnessed an increase in communal cases during the last three years;

(b) if so, the reasons therefor; and

(c) if not, the State-wise details of communal cases during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As per available information, the State-wise details of communal incidents reported during the years 2015, 2016 and 2017 are given in Statement (*See* below). The incidents are reported to be attributed to religious factors, land and property disputes, gender related offences, social media related issues and other miscellaneous issues.

Statement*Number of communal incidents during the year 2015, 2016 and 2017*

State/UT	2015	2016	2017
Andaman and Nicobar Islands	0	0	0
Andhra Pradesh	4	1	1
Arunachal Pradesh	0	0	0
Assam	3	12	16
Bihar	71	65	85
Chandigarh	0	0	0
Chhattisgarh	2	2	0
Delhi	5	7	3
Dadra and Nagar Haveli	0	0	0
Daman and Diu	0	0	0

†Original notice of the question was received in Hindi.

State/UT	2015	2016	2017
Goa	0	0	0
Gujarat	55	53	50
Haryana	3	2	4
Himachal Pradesh	1	2	1
Jammu and Kashmir	4	10	8
Jharkhand	28	24	49
Karnataka	105	101	100
Kerala	3	6	12
Lakshadweep	0	0	0
Madhya Pradesh	92	57	60
Maharashtra	105	68	46
Manipur	0	7	0
Meghalaya	0	0	0
Mizoram	0	0	0
Nagaland	0	0	0
Odisha	0	4	4
Puducherry	0	0	0
Punjab	0	1	1
Rajasthan	65	63	91
Sikkim	0	0	0
Tamil Nadu	3	8	11
Telangana	11	8	19
Tripura	0	1	1
Uttar Pradesh	155	162	195
Uttarakhand	9	7	7
West Bengal	27	32	58
TOTAL	751	703	822